

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6188
ANSWERED ON:03.05.2013
CELL TO HELP WOMEN IN DISTRESS
Pradhan Shri Nityananda

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of cells including legal and Non Resident Indian (NRI) cells set up in the country to help the women in distress and the extent to which these cells are helpful in providing safeguards to such women along with the nature of assistance provided by these cells; and

(b) the number of cases that have been processed by Non-Resident Indian cell during each of the last three years and the current year?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): National Commission for Women (NCW) has a Complaints and Investigation Cell to deal with the complaints received from all over the country wherein there is any deprivation of women's rights or any issue involving injustice to women. The Complaints & Investigation Cell processes complaints with the objective of providing adequate and expeditious relief ensuring suitable redressal of grievances of these women. A Non-Resident Indian (NRI) cell has been functioning in NCW since September, 2009 to deal with complains received from India and abroad resulting from cross country marriages. NRI Cell largely adopts a convergence approach among different Ministries and efforts are made to coordinate jointly on taking up matters for the victims with respective authorities and take action depending upon the nature of the complaint received such as summons to complainant, take up matter with concerned police station, Indian Embassies, Passport authorities etc.

(b): The number of complaints received in the NRI cell of NCW from India & abroad during the last 3 years and the current year are as under:-

Year	Number of Complaints
2010-11	343
2011-12	327
2012-13	382
2013-14	26
(till 29th April, 2013)	